

के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि पश्चिम जर्मनी और स्विटजरलैण्ड तथा नेपाल के अतिरिक्त एशिया के किन किन देशों को गत तीन महीनों में खराद मशीनों का निर्यात किया गया और उनसे कितनी विदेशी मुद्रा की आय हुई ?

इस्पात और भारी उद्योग मंत्री (श्री चि० सुब्रह्मण्यम) : नेपाल के अतिरिक्त एशिया के किसी अन्य देश को हिन्दुस्तान मशीन टूल्स लिमिटेड द्वारा खरादों या अन्य मशीनों का निर्यात नहीं किया गया है ।

Service Centres in Foreign Countries

773. { **Shri M. L. Dwivedi:**
Shrimati Savitri Nigam:

Will the Minister of **International Trade** be pleased to refer to the reply given to Starred Question No. 1064 on the 26th April, 1963 and state:

(a) whether any criteria have been laid down for the opening of Service Centres in countries where our machineries like sewing machines and fans are being exported regularly and in large quantities; and

(b) the number of Service Centres opened so far?

The Minister of International Trade (Shri Manubhai Shah): (a) No criteria have been laid down by Government for opening Service Centres abroad by Indian firms. The Reserve Bank of India releases foreign exchange liberally to Indian firms for opening such centres abroad or appointment of their agents for after-sales service, on merits of each case.

(b) The information is being collected.

Cement

774. **Shrimati Savitri Nigam:** Will the Minister of **Steel and Heavy Industries** be pleased to state the number of complaints received by Government regarding the shortage

and adulteration of cement during the last six months?

The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi): There is an overall shortage of cement in the country and the State Governments have been advised to distribute the available quantities of cement on the basis of relative essentiality and priority of each demand. State Governments have so far received four complaints regarding adulteration of cement. One complaint was not substantiated and investigations and proceedings have been instituted in the remaining.

Constituent Assembly Documents

775. **Dr. L. M. Singhvi:** Will the Minister of **Law** be pleased to state whether Government are considering any scheme to publish important Constituent Assembly documents and/or to issue an authentic history of the framing of the Constitution of India?

The Deputy Minister in the Ministry of Law (Shri Bibudhendra Misra): Government have no such scheme under consideration. Government are, however, aware that the Indian Institute of Public Administration have undertaken the work of bringing out an authoritative history of the Constitution of India and that they have made some progress in that regard.

कम्पनियां

७७६. { **श्री विद्वनाथ पाण्डेय:**
श्री कोल्ला वेंकैया :

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) १ अप्रैल, १९६२ से ३१ मार्च, १९६३ तक भारत में कितनी कम्पनियों की रजिस्ट्री हुई; और

(ख) ये कम्पनियां किन किन राज्यों में बनी हैं ?

उद्योग मंत्री (श्री कानूनगो) : (क) १ अप्रैल, १९६२ से ३१ मार्च, १९६३ तक

भारत में १४६७ कम्पनियों की रजिस्ट्री की गई थी ।

Counsel's fee

777. { Shri R. R. Morarka:
Shri Ravindra Varma:

Will the Minister of Law be pleased to state:

(a) the total amount paid by his Ministry as counsel's fees during the years 1960, 1961 and 1962; and

(b) whether a statement showing the number of the counsels and the fees paid to them will be laid on the Table?

The Deputy Minister in the Ministry of Law (Shri Bibudhendra Misra):

(ख) वित्तीय वर्ष १९६२-६३ में राज्यवार रजिस्ट्री की गई कम्पनियों की संख्या बताने वाला एक विवरण सभा पटल पर रखा जाता है ।

(पुस्तकालय में रखा गया, देखिये संख्या एल० टी०-१५३०/६३)

	Rs.	Total Rs.
(a) 1960-61 Counsels' Fees .	44,98.00	1,60,498.00
Counsels' Retainers .	1,56,000.00	
1961-62 Counsels' Fees .	3,402.87	1,59,402.87
Counsels' Retainers .	1,56,000.00	
1962-63 Counsels' Fees	11,135.00	1,72,535.00
Counsels' Retainers	1,61,400.00	

(b) A statement is laid on the Table of the House. [Placed in Library, See No. LT-1531/63].

The Minister of International Trade (Shri Manubhai Shah): (a) A news item to this effect appeared in the Press.

Tea Manufacturing Process

778. { Shri P. K. Deo:
Shri Buta Singh:
Shri Yashpal Singh:

(b) Yes, Sir.

(c) Moisture meters currently in use in tea gardens are up-to-date ones and meet the requirements satisfactorily. The reports received so far about the new device and the manufacturer's claim, as far as could be ascertained, are yet to be verified in the field. There does not appear to be any basic difference between the new meter and the existing devices in use in India.

Will the Minister of International Trade be pleased to state:

(a) whether a moisture testing device for measuring water contents of tea at various stages of tea manufacturing process has been lately devised by a firm in Derbyshire in U.K.;

(b) whether similar device is being used in the manufacture of tea in our tea factories; and

(c) whether the conventional method differs from the new device and if so, what are the improvements in the new device?

Election Petitions

779. { Shri Hem Raj:
Shri Shree Narayan Das:
Shri Bibhuti Mishra:

Will the Minister of Law be pleased to state:

(a) the total number of election petitions filed after the General Elec-